

**ORISSA HIGH COURT****FILING REPORT AS ON :04/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0000134/2023	SANGRAM SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /140 /2022 () //
2	BLAPL/0000135/2023	BRUNDABAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	SORO /454 /2022 () //
3	BLAPL/0000136/2023	ANANTA MIRDHA VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	KALIMELA /309 /2022 () //
4	BLAPL/0000137/2023	GHANA @ KHAGESWAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /183 /2022 () //
5	BLAPL/0000138/2023	SURENDRA MUNDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	LAHUNIPADA /202 /2021 () //
6	BLAPL/0000139/2023	RAHUL @ BITHAL MUKHI VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BARIPADA TOWN /996 /2022 () //
7	BLAPL/0000140/2023	MADHUSUDAN ROUT @ MANNA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BALLIGUDA /175 /2020 () //
8	BLAPL/0000141/2023	SUJIT BARIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /633 /2022 () //
9	BLAPL/0000142/2023	DEBENDRA PUJARI @ DEBENDIA PUJARI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	UMERKOTE /311 /2022 () //
10	BLAPL/0000143/2023	BIJAYA KUMAR NAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHATILI /146 /2022 () //
11	BLAPL/0000144/2023	KASINATH NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /115 /2016 () //

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12	BLAPL/0000145/2023	RAHAS NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	BALIMI /217 /2022 () //
13	BLAPL/0000146/2023	SANTANU MUDULI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	N.T.P.C. /135 /2022 () //
14	BLAPL/0000147/2023	GUDU @ KALINGA KESARI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	DHENKANAL SADAR /451 /2022 () //
15	BLAPL/0000148/2023	PAKU @ PRAKASH PATASANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /609 /2022 () //
16	BLAPL/0000149/2023	SUGI MURMU VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	RAIRANGPUR TOWN /74 /2021 () //
17	BLAPL/0000150/2023	HIRANYA PANGI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	/ /0 () //
18	BLAPL/0000151/2023	KUANWAR MUNDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JAJPUR ROAD /524 /2020 () //
19	BLAPL/0000152/2023	SK. RAMJAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BINJHARPUR /42 /2018 () //
20	BLAPL/0000153/2023	BIDHYA @ BIDHYADHAR MOHAPATRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /86 /2018 () //
21	BLAPL/0000154/2023	RAHUL KUMAR YADAV VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /24 /2022 () //
22	BLAPL/0000155/2023	BHARAT NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /153 /2022 () //
23	BLAPL/0000156/2023	GURUBARI MAHANTA	PARTHA SARATHI DAS	BARKOTE /323 /2022

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		VS	VS	()
24	BLAPL/0000157/2023	STATE OF ODISHA GURUDEV HARIJAN	DIPTI RANJAN BHOKTA	// DABUGAM /46 /2019
		VS	VS	()
25	BLAPL/0000158/2023	STATE OF ODISHA URMILA SAMAL	BHARAT BHUSAN ROUSTRAY	// COLLIERY /431 /2022
		VS	VS	()
26	BLAPL/0000159/2023	STATE OF ODISHA SURJYA PRASAD SWAIN	DEBASIS SARANGI	// PURI SADAR /272 /2019
		VS	VS	()
27	BLAPL/0000160/2023	STATE OF ODISHA SURYAKANTA DALEI	PRABHAT KUMAR PRAHARAJ	// BADAMBADI /289 /2022
		VS	VS	()
28	BLAPL/0000161/2023	STATE OF ODISHA MANONITA MALI	Sujit Kumar Das	// ADVA /16 /2020
		VS	VS	()
29	BLAPL/0000162/2023	STATE OF ODISHA PADIA @ PATITAPABAN SINGH	DEBA KUMAR RATH	// NAYAGARH /149 /2022
		VS	VS	()
30	BLAPL/0000163/2023	STATE OF ODISHA V. SANGRAM PATRO	ANIRUDHA DAS	// DHENKANAL TOWN /614 /2022
		VS	VS	()
31	BLAPL/0000164/2023	STATE OF ODISHA TUNIBALA SAHU	TUKUNA KUMAR MISHRA	// RAYAGADA TOWN /157 /2022
		VS	VS	()
32	BLAPL/0000165/2023	STATE OF ODISHA PURUSOTTAN NAIK	MANAS KUMAR CHAND	// PANDAPADA /103 /2021
		VS	VS	()
33	BLAPL/0000166/2023	STATE OF ODISHA DWARI PADHURIA	MANAS KUMAR CHAND	// PANDAPADA /103 /2021
		VS	VS	()
34	BLAPL/0000167/2023	STATE OF ODISHA SAGAR @ SIDHARTH PANIGRAHI	JYOTIRMAYA SAHOO	// NAYAGARH /196 /2022
		VS	VS	()

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35	BLAPL/0000168/2023	STATE OF ODISHA SANTOSHA PATRA VS	AJAY KUMAR NANDY VS	// MALGODOWN /57 /2022 ()
36	BLAPL/0000169/2023	STATE OF ODISHA SESHADEV BHABASAGAR@SESHADEBA BHABASAGAR	SMRUTI RANJAN MOHAPATRA VS	// BAUNISUNI /141 /2022 ()
37	BLAPL/0000170/2023	STATE OF ODISHA LABA MAJHI VS	SUSHANTA KUMAR PRADHAN VS	// JAMANKIRA /140 /2022 ()
38	BLAPL/0000171/2023	STATE OF ODISHA NANDA@ SANJIT MIRDHA VS	SMRUTI RANJAN ROUT VS	// LALBAG /198 /2019 ()
39	BLAPL/0000172/2023	STATE OF ODISHA TUNA@ KRUSHNA CHANDRA SAHU VS	SMRUTI RANJAN ROUT VS	// CHOUDWAR /343 /2019 ()
40	BLAPL/0000173/2023	STATE OF ODISHA SANTOSH KUMAR KHORA @ MANIA VS	SANTOSH KUMAR DASH VS	// NABARANGAPUR TOWN /386 /2022 ()
41	BLAPL/0000174/2023	STATE OF ODISHA JITU NAIK VS	PRAJIT KUMAR PRADHAN VS	// BALIMI /217 /2022 ()
42	BLAPL/0000175/2023	STATE OF ODISHA KUNDAN MUKHI VS	BASANTA KUMAR DAS VS	// BARIPADA TOWN /786 /2022 ()
43	BLAPL/0000176/2023	STATE OF ODISHA SUDHIRA NAIK VS	SURYA KANTA PRADHAN VS	// BANTALA /8 /2022 ()
44	BLAPL/0000177/2023	STATE OF ODISHA Y. SUDEEP VS	GYANALOKA MOHANTY VS	// LALBAG /164 /2022 ()
45	BLAPL/0000178/2023	STATE OF ODISHA KHETRABASI MALLIK@ RINKU VS STATE OF ODISHA	RAKESH KUMAR ROURTRAY VS	// BADACHANA /115 /2018 () //

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46	BLAPL/0000179/2023	SUNIL KUMAR PRADHAN @ TIKU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /98 /2022 () //
47	BLAPL/0000180/2023	RAJESH KUMAR DAS @ RAJU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /687 /2022 () //
48	CMAPL/0000005/2023	DEBASMITA BIDHAR VS STATE OF ODISHA	ADV. VS	// () //
49	CMP/0000014/2023	BHASKARA BEHERA VS KARTIK BEHERA	AYUSMAN MAHANTA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) EC/0000314/2021
50	CMP/0000015/2023	AKASH SINGHAL VS NAGARMAL PODDAR	SANJEEV UDGATA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000274/2016
51	CMP/0000016/2023	MANDHATA BIJAY KETAN BIDYADHARA MOHAPATRA VS SATYANARAYAN PATRA	PRAMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000305/2019
52	CONTC/0000044/2023	SAUMYA RANJAN DAS VS K.SUDARSAN CHAKRABARTY, I.A.S.	ADV VS	// () //
53	CONTC/0000045/2023	KESHAB CHANDRA PARIDA VS VISHAL KUMAR DEV, IAS	ADV. VS	// () //
54	CONTC/0000046/2023	DURYODHAN KARMI VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR.	ADV. VS	// () //
55	CONTC/0000047/2023	ANJANA KUMAR DASH VS S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR.	ADV. VS	// () //
56	CONTC/0000048/2023	GOLEKHA CHANDRA PANDA VS BIKASH CHANDRA MOHAPATRA, DIRECTOR, LAND RECORDS, SURVEY AND CONSOLIDATION, BOARD OF REV., ODISHA,	ADV. VS	// () //
57	CONTC/0000049/2023	B.SARASWATI REDDY	ADV.	//

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		VS	VS	0
		THE DIRECTOR, E.S.I. CORPN., NEW DELHI		//
58	CONTC/000050/2023	AKSHAYA KUMAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR.		//
59	CONTC/000051/2023	DR. RAJALAXMI BEURA	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		PRAVAT KUMAR ROUL, V.C., OUAT		//
60	CONTC/000052/2023	RAMA CHANDRA BEHERA	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
61	CONTC/000053/2023	BHANJA KISHORE SAHOO	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
62	CONTC/000054/2023	BENUDHAR MALIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
63	CONTC/000055/2023	DASARATH BEHERA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
64	CONTC/000056/2023	YODHISTHIRA SAHU	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
65	CONTC/000057/2023	AKSHYA KUMAR BHAL	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
66	CONTC/000058/2023	CHINTAMANI SAHOO	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
67	CONTC/000059/2023	PANCHANAN MAJHI	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
68	CONTC/000060/2023	SNEHALATA PATI	ADV	//
		VS	VS	0

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69	CONTC/0000061/2023	ASWATHY S., I.A.S. CHANDRAKANTA SABAT VS VIR BIKRAM YADAV, SECY., RURAL WORKS	ADV. VS	// // ()
70	CONTC/0000062/2023	SANTOSH KUMAR SAHOO VS SIDDHARTH SHANKAR SWAIN, I.A.S.	RAJJEET ROY VS	// // ()
71	CONTR/0000001/2023	KAMA DEI VS JANMAJAYA SAHOO, O.A.S.	KABIRAJ PRADHAN VS	/ /0 ()
72	CRLA/0000017/2023	PRAHALLAD MALI VS STATE OF ODISHA	MANORANJAN PADHY VS	DAMANJODI /37 /2022 DISTRICT & SESIONS JUDGE,JEYPORE(Koraput) Spl/0000794/2022
73	CRLA/0000018/2023	BIBHISAN LOIE VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 ()
74	CRLA/0000019/2023	TAPAN KUMAR BARIK VS STATE OF ODISHA (O.P.I.D)	SATYAJIT MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /16 /2011 ()
75	CRLA/0000020/2023	SUSHIL NAIK @ SUNIL @ BHUYAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	BANDOMUNDA /130 /2017 ()
76	CRLA/0000021/2023	SIBA @ SIBANANDA JENA VS STATE OF ODISHA	SOBHAN PANIGRAHI VS	PANIKOILI /174 /2018 ()
77	CRLMA/0000003/2023	LUCKY @ KUNAL BARIK VS STATE OF ODISHA	ABHISHEK DASH VS	BAISINGA /250 /2019 ()
78	CRLMC/0000055/2023	SIBARAM NANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /392 /2021 ()
79	CRLMC/0000056/2023	NARENDRA KUMAR MOHANTY@NARENDRA MOHANTY VS STATE OF ODISHA	ANUSHTA KUMAR MISHRA VS	DARINGBADI /35 /2011 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMC/0000057/2023	NARENDRA KUMAR MOHANTY@NARENDRA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DARINGBADI /37 /2011 () //
81	CRLMC/0000058/2023	HADI CHALLAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MUDULIPODA /54 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000067/2021
82	CRLMC/0000059/2023	PINTU PRADHAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SHERAGADA /33 /2022 () //
83	CRLMC/0000060/2023	GOLA @SUSANTA DALABEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	JANKIA P.S. /91 /2012 () //
84	CRLMC/0000061/2023	DILU @ DILIP SWAIN VS STATE OF ODISHA	R.K.RAY VS	BARANGA /100 /2016 () //
85	CRLMC/0000062/2023	KINNAR GOURI@GOURI NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	KEGAON /131 /2022 () //
86	CRLMC/0000063/2023	BHAKTA BANDHU MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /82 /1998 () //
87	CRLMC/0000064/2023	ISWAR SETHI VS STATE OF ODISHA	RUCHI RAJGARHIA VS	SORO /227 /2014 () //
88	CRLMC/0000065/2023	JADUNATH SETHI VS STATE OF ODISHA	RAMESH AGARWAL VS	SORO /228 /2014 () //
89	CRLMC/0000066/2023	PRAVASH CHANDRA SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SINAPALI /69 /2001 () //
90	CRLMC/0000067/2023	GOURI SANKAR JENA VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	ASKA /21 /2020 () //
91	CRLMC/0000068/2023	BASIR AHEMAD	ANIRUDHA DAS	DHENKANAL TOWN /597 /2022



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		VS	VS	()
92	CRLMC/0000069/2023	STATE OF ODISHA DAMAYANTI NAYAK	SURESH TRIPATHY	// CHAULIAGANJA /159 /2015
		VS	VS	()
93	CRLMC/0000070/2023	STATE OF ODISHA SUBHARANSHU SEKHAR UDGATA	DEVASHIS PANDA	// CAPITAL P.S. /51 /2020
		VS	VS	()
94	CRLMC/0000071/2023	STATE OF ODISHA SURENDRA YADAV	SUSIL KUMAR PATNAIK	// RUGUDI /13 /2022
		VS	VS	()
95	CRLMC/0000072/2023	STATE OF ODISHA NANDA KISHOR ROUT	SUNIL KUMAR PANDA	// DHENKANAL SADAR /402 /2022
		VS	VS	()
96	CRLMC/0000073/2023	STATE OF ODISHA BISHIKESHAN BHAL	NIRANJAN PANDA	// TANGI /54 /2004
		VS	VS	()
97	CRLMC/0000074/2023	STATE OF ODISHA BANOJ BEHERA	NIRANJAN PANDA	// HARABHANGA /123 /2020
		VS	VS	()
98	CRLMC/0000075/2023	STATE OF ODISHA TAPAS RANJAN SAHU	CHANDANA MISHRA	// EOW,BHUBANESWAR /23 /2013
		VS	VS	()
99	CRLMC/0000076/2023	STATE OF ODISHA BATAKRUSHNA MOHANTY@BATIA	RAKESH KUMAR ROUTRAY	// BANKI /279 /2020
		VS	VS	()
100	CRLMC/0000077/2023	STATE OF ODISHA SWORAJ ROUTRAY@SWARAJ NANDAN ROUTRAY	SANJIB KUMAR BHANJADEO	// TANGI (KHURDA) /584 /2022
		VS	VS	()
101	CRLMP/0000020/2023	STATE OF ODISHA GOLEKHA CHANDRA PANDA	SUDARSAN BEHERA	// / /0
		VS	VS	()
102	CRLMP/0000021/2023	STATE OF ODISHA GRACE MALLICK	SUSANTA KUMAR MISHRA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMP/000022/2023	STATE OF ODISHA PRASANNA BEHERA VS	KABIRAJ PRADHAN VS	// //0 ()
104	CRLMP/000023/2023	STATE OF ODISHA PRUTHIRAJ SAMANTARAY VS	JAYADEBA BEHERA VS	// //0 ()
105	CRLREV/000005/2023	STATE OF ODISHA PRADIP KUMAR BARIK VS	TAPAN KUMAR JENA SAMANTA VS	// BHUBANESWAR VIGILANCE /36 /2013 ()
106	CRLREV/000006/2023	STATE OF ODISHA RAMESH CHANDRA SETHI VS	ANJAN KUMAR BISWAL VS	// VIGILANCE PS (BERHAMPUR) /41 /2012 ()
107	CRP/000001/2023	STATE OF ODISHA(VIG.) M/S. SHRUTI INN PVT. LTD. VS	SIDHARTHA MISHRA VS	// // ()
108	FAO/000005/2023	M/S. JAI JAGANNATH ASSOCIATES GOPAL KRUSHNA PANI VS	USHARANI PADHI VS	// // ()
109	MACA/000013/2023	STATE OF ODISHA THE NEW INDIA ASSURANCE CO. LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// // ()
110	MATA/000004/2023	RASHMITA NIKHANDIA MAUSUMI MOHANTY VS	DILLIP KUMAR ROUT VS	// // ()
111	RPFAM/000005/2023	SAROJ PATTNAIK PUTRI BALAN ASHA VS	PURNA CHANDRA DAS VS	// // ()
112	RPFAM/000006/2023	SANJAY MAZUMDAR RAGHUNATH PARIDA VS	TUSAR KUMAR MISHRA VS	// // ()
113	RSA/000004/2023	MAMATA PARIDA @ MORIAL SUDHIR KUMAR JENA VS	SANJEEB CHAKRAVARTY VS	// // ()
		SANTOSH KUMAR NAYAK		//

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114	TRP(C)/0000004/2023	LAXMINARAYAN SAMANTARAY VS SNIGDHARANI MANGARAJ	RANJIT MOHANTY VS	// 0 //
115	WA/0000005/2023	STATE OF ODISHA VS SUBASH PARICHHA	SASWAT DAS, A.G.A. VS	// 0 //
116	WA/0000006/2023	NATIONAL COUNCIL OF EDUCATIONAL RESEARCH <del>BIMBARINATH</del> VS RAHUL SANGRAM PARIDA	BIMBARINATH(NCERT) VS	// 0 //
117	WP(C)/0000213/2023	DIPTI PRASAD ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
118	WP(C)/0000214/2023	NIJAMUDDIN KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
119	WP(C)/0000215/2023	PABITRA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
120	WP(C)/0000216/2023	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
121	WP(C)/0000217/2023	DIBYA RANJAN NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
122	WP(C)/0000218/2023	BIJAY KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
123	WP(C)/0000219/2023	BRAJA KISHORE PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
124	WP(C)/0000220/2023	ASHISH KUMAR SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
125	WP(C)/0000221/2023	RABINDRA NATH SWAIN	SITANSU MOHAN SINGH	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0000222/2023	SUSANTA KUMAR MALLIK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0000223/2023	DEBENDRA REDDY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0000224/2023	JYOTI RANJAN SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0000225/2023	PRIYADARSHINI SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0000226/2023	PRADEEP KUMAR PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0000227/2023	SEK CHANDBABU	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0000228/2023	SURANJAN BARIK	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0000229/2023	MS. ASWATHY S.	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
		ODISHA INFORMATION COMMISSION		//
134	WP(C)/0000230/2023	PRADEEP KUMAR SUTAR	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0000231/2023	BANCHHANIDHI MISHRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0000232/2023	SAHADEV BEHERA	DILLIP KUMAR PATTANAYAK	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0000233/2023	STATE OF ODISHA MOUJILAL DANSANA VS	MANAS PATI VS	// // ()
138	WP(C)/0000234/2023	STATE OF ODISHA V.GOPAL KRISHNA VS	DEEPALI MAHAPATRA VS	// // ()
139	WP(C)/0000235/2023	KADAMBINI KRISHNA YUDHISTIR NAYAK VS	SUKANTA KUMAR MISHRA VS	// // ()
140	WP(C)/0000236/2023	STATE OF ODISHA ODISHA GRAMYA BANK, OLAVER BRANCH VS	AUROVINDA MOHANTY VS	// // ()
141	WP(C)/0000237/2023	THE COMMNR. CUM SECY. S AND ME DEPT. ODISHA KAMESWAR MALLICK VS	SUSANTA KUMAR LENKA VS	// // ()
142	WP(C)/0000238/2023	STATE OF ODISHA M/S BABA BAJRANGBALI INFRA, KALAHANDI VS	PRASHANTA KUMAR NAYAK VS	// // ()
143	WP(C)/0000239/2023	STATE OF ODISHA KHIROD NAG VS	KIRTAN DANG VS	// // ()
144	WP(C)/0000240/2023	STATE OF ODISHA LALIT MEHER VS	KIRTAN DANG VS	// // ()
145	WP(C)/0000241/2023	STATE OF ODISHA M/S.RKD TRIBENI JV, CHANDAKA VS	DEBENDRA KUMAR DWIBEDI VS	// // ()
146	WP(C)/0000242/2023	EAST COAST RAILWAYS, CHANDRASEKHARPUR SUNITA SETH VS	KIRTAN DANG VS	// // ()
147	WP(C)/0000243/2023	STATE OF ODISHA NARAYAN MOHANTY VS	BIDYADHAR MANSINGA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0000244/2023	ANJALI TRIPATHY VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
149	WP(C)/0000245/2023	BANKIM CHANDRA NANDA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
150	WP(C)/0000246/2023	PRAVAKAR BHOI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
151	WP(C)/0000247/2023	ANU CHARAN PATRA VS ORISSA STATE AGRICULTURAL AND MARKETING BOARD, BBSR	PAMI RATH VS	// 0 //
152	WP(C)/0000248/2023	NARENDRA KUMAR MOHANTY VS PRINCIPAL SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT., BBSR	SUDHANSU SEKHAR PRATAP VS	// 0 //
153	WP(C)/0000249/2023	TAPASWINI SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
154	WP(C)/0000250/2023	SUDARSHAN MALLIK VS R.T.O.KHURDA	K.C.MAJHI VS	// 0 //
155	WP(C)/0000251/2023	DURGA PRASAD BEHERA VS R.T.O KENDRAPARA	CHANDAN MISHRA VS	// 0 //
156	WP(C)/0000252/2023	BIKASH CHANDRA BEHERA VS ORISSA HIGH COURT, CUTTACK	SRIKAR KUMAR RATH VS	// 0 //
157	WP(C)/0000253/2023	PRAFULLA NAYAK VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
158	WP(C)/0000254/2023	BASUDEV SAHOO VS COLLECTOR CUM DIST. MAGISTRATE, JAJPUR	BHABANI SANKAR MISHRA VS	// 0 //
159	WP(C)/0000255/2023	SARAT KUMAR NAYAK	PRAVAT KUMAR NAYAK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0000256/2023	SMRUTI RANJAN SAHOO	PRABHU PADARBINDA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0000257/2023	RANJAN BEHERA	KADAR MOHAMMAD	//
		VS	VS	0
		TAXING OFFICER CUM REGIONAL TRANSPORT OFFICER, KEONJHAR		//
162	WP(C)/0000258/2023	DAYANIDHI DAS	BUDHADEV ROUSTRAY	//
		VS	VS	0
		GOVT. OF ODISHA		//
163	WP(C)/0000259/2023	RAMAKANTA JYOTISH	PRAFULLA KUMAR KAR	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0000260/2023	JAGANNATH MALLIK	BUDHADEV ROUSTRAY	//
		VS	VS	0
		GOVT. OF ODISHA		//
165	WP(C)/0000261/2023	NARASINGHA MAHARANA	PABITRA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0000262/2023	SATYABHAMA PALAI	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0000263/2023	AMULYA KUMAR CHAKRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		CEO, TPNODL, BALASORE		//
168	WP(C)/0000264/2023	ARUNA KUMAR ACHARIYA	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0000265/2023	MANAGEMENT OF PURUSOTTAM ISTITUTE OF ENGINEERING AND TECHNOLOGY, SUNDARGARH	SUBHENDU KUMAR CHHAI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0000266/2023	SABITA BISWAL	BIKRAM CHANDRA GHADAI	//
		VS	VS	0

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171	WP(C)/0000267/2023	UNION OF INDIA ODISHA HANDLOOM HOUSE, PURI VS	NIRANJAN LENKA VS	// // 0
172	WP(C)/0000268/2023	STATE OF ODISHA NABAKISHORE PRUSTY VS	RANJIT MOHANTY VS	// // 0
173	WP(C)/0000269/2023	REGIONAL MANAGER, INDIAN OVERSEAS BANK, BBSR BIKASH CHANDRA BEHERA VS	SRIKAR KUMAR RATH VS	// // 0
174	WP(C)/0000270/2023	ORISSA HIGH COURT, CUTTACK RAGHUNATH MAHALIK VS	DEVI BATSALYA RATH VS	// // 0
175	WP(C)/0000271/2023	STATE OF ODISHA PRAFULLA SWAIN VS	PRAFULLA KUMAR KAR VS	// // 0
176	WP(C)/0000272/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0
177	WP(C)/0000273/2023	STATE OF ODISHA SUPRAVA SWAIN VS	PRAFULLA KUMAR KAR VS	// // 0
178	WP(C)/0000274/2023	STATE OF ODISHA JAJATI KISHORE SWAIN VS	RANJAN KUMAR NAYAK VS	// // 0
179	WP(C)/0000275/2023	STATE OF ODISHA SURESH CHANDRA PANI VS	BABITA KUMARI PATTANAİK VS	// // 0
180	WP(C)/0000276/2023	STATE OF ODISHA BISWANATH DALEI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
181	WP(C)/0000277/2023	STATE OF ORISSA CHANDRA SHEKHAR SAMAL VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0000278/2023	ASHWINI KUMAR SHEE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
183	WP(C)/0000279/2023	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
184	WP(C)/0000280/2023	DIBYESWARI SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
185	WP(C)/0000281/2023	SIBA PRASAD MOHANTY VS THE TAHASILDAR, SALIPUR	JNANA RANJAN KAR VS	// 0 //
186	WP(C)/0000282/2023	UMAKANTA SETHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
187	WP(C)/0000283/2023	NIRJARINI BARAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
188	WP(C)/0000284/2023	MANOJ KUMAR MAHARANA VS STATE OF ODISHA	BIJAY KUMAR PANDA VS	// 0 //
189	WP(C)/0000285/2023	BATAKRUSHNA SAHOO VS LOKANATH LENKA	BIDYADHAR MISHRA VS	// 0 //
190	WP(C)/0000286/2023	M/S KVK NILACHAL POWER PVT. LTD., HYDERABAD VS UNION OF INDIA	RAJAL SAHOO VS	// 0 //
191	WP(C)/0000287/2023	ANIL KUMAR SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
192	WP(C)/0000288/2023	DHARANIDHAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
193	WP(C)/0000289/2023	SABITA BAGH	LAXMAN BHOI	//

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0000290/2023	KALA VIKAS KENDRA EMPLOYEES UNION, CUTTACK	KUPESH KUMAR KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0000291/2023	ULLASH BEHERA	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0000292/2023	THE GENERAL MANAGER, DAXEN AGRITECH INDIA PRIVATE LIMITED	PHILLIPASODANA	//
		VS	VS	0
		THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, GOUTAM NAGAR, BBSR		//
197	WP(C)/0000293/2023	BIPIN BIHARI SANGITRA	SWAPNA KUMAR OJHA	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. CUM COMMNR., H AND UD DEPT., ODISHA		//
198	WP(C)/0000294/2023	MITU PRADHAN	PRAKASH RANJAN BEHERA	//
		VS	VS	0
		J.SIBARAM PRUSTY		//
199	WP(C)/0000295/2023	RASALPUR SERVICE CO OPERATIVE SOCIETY LTD., BIRSAPUR	SUNDAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0000296/2023	SURAJ MOHANTY	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0000297/2023	AKSHAYA KUMAR SARANGI	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0000298/2023	DR. DEEPALI PRUSTY	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0000299/2023	APARNA SATPATHY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0000300/2023	M/S.RELIABLE SECURITY AND INTELLIGENCE SERVICES PRIVATE LIMITED	ABHIRAM MONMASIY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0000301/2023	CHAIRMAN CUM MANAGING DIRECTOR, IPICOL, BBSR M/S ANANDA JEWELLERS, BERHAMPUR VS IT OFFICER, CUTTACK	SARADA PRASANNA SARANGI VS	// // ()
206	WP(C)/0000302/2023	MANAMALI DHANGADA MAJHI VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
207	WP(C)/0000303/2023	SANTOSH KUMAR SAHU VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
208	WP(C)/0000304/2023	CHANDRAMANI PRADHANI VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
209	WP(C)/0000305/2023	BHOJARAJ MEHER VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
210	WP(C)/0000306/2023	THE ASSOCIATE PROFESSOR, COMMUNITY MEDICINE VS CHAIRMAN, MICRO AND SMALL ENTERPRISES FACILITATION COUNSEL	GENERAL HEMANT MOHANTY CENTER, BARGARH VS	// // ()
211	ABLAPL/0000149/2023	PRAMILA BEHERA VS STATE OF ODISHA	BIJAY KUMAR DASH VS	SABARANG /151 /2022 () //
212	ABLAPL/0000150/2023	HEMANT DIGAL VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	K.NUAGOAN /61 /2020 () //
213	ABLAPL/0000151/2023	NIRANJAN DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	NAYAGARH /24 /2022 () //
214	ABLAPL/0000152/2023	KUNA @ SIBA PRASAD JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /320 /2022 () //
215	ABLAPL/0000153/2023	BHAMAR BARA MISHRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /357 /2022 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	ABLAPL/0000154/2023	CHILA @ JITENDRA DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /53 /2020 () //
217	ABLAPL/0000155/2023	ROHIT NAYAK @ NAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDILI /229 /2022 () //
218	ABLAPL/0000156/2023	SUSANTA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /99 /2022 () //
219	ABLAPL/0000157/2023	DAMODAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /2 /2023 () //
220	ABLAPL/0000158/2023	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /151 /2022 () //
221	ABLAPL/0000159/2023	HRUSIKESH BAHALIA @ HRUSIKESH BALIDIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /199 /2022 () //
222	ABLAPL/0000160/2023	ABHIMANYU PANDA VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	SATYABADI /355 /2022 () //
223	ABLAPL/0000161/2023	KABITA PANDA VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	SATYABADI /355 /2022 () //
224	ABLAPL/0000162/2023	NAKULA RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /102 /2022 () //
225	ABLAPL/0000163/2023	SUBASH BEHERA VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	BALIANTA P.S. /337 /2022 () //
226	ABLAPL/0000164/2023	DILLIP KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /661 /2022 () //
227	ABLAPL/0000165/2023	SUSANT KUMAR SAHOO	PURNA CHANDRA MOHARANA	TANGI /247 /2022

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0000166/2023	STATE OF ODISHA KHIROD KHOSLA	SUSANTA KUMAR BARAL	// KAKIRIGUMMA /131 /2022
		VS	VS	()
229	ABLAPL/0000167/2023	STATE OF ODISHA RASHMI RANJAN SAMANTARAY	PRAVASH CHANDRA JENA	// ABHAYACHANDPUR /460 /2022
		VS	VS	()
230	ABLAPL/0000168/2023	STATE OF ODISHA RAJESH KUMAR NAYAK	SURESH KUMAR PANDA	// BAIDESWAR /199 /2022
		VS	VS	()
231	ABLAPL/0000169/2023	STATE OF ODISHA PRITISH PATNAIK	SURESH KUMAR PANDA	// KENDRAPARA SADAR /535 /2022
		VS	VS	()
232	ABLAPL/0000170/2023	STATE OF ODISHA SEKH JAHANGIR	SAMBIT BISWAL	// PARADEEP LOCK /416 /2022
		VS	VS	()
233	ABLAPL/0000171/2023	STATE OF ODISHA KANDURI BARAL	SURYA NARAYAN MISHRA	// CHANDANPUR /310 /2022
		VS	VS	()
234	ABLAPL/0000172/2023	STATE OF ODISHA DUSASHAN DAKHINIRAY @ DUSASAN DAKHINRAY	SUSHANTA HARICHANDAN	// BRAHMAGIRI /2 /2023
		VS	VS	()
235	ABLAPL/0000173/2023	STATE OF ODISHA DURGA CHARAN SUTAR	SAMVIT MOHANTY	// JAGATSINGPUR /8 /2023
		VS	VS	()
236	ABLAPL/0000174/2023	STATE OF ODISHA BHANU BIBI	BASUDEV PUJARI	// KABISURYANAGAR (KODALA) /603 /2022
		VS	VS	()
237	ABLAPL/0000175/2023	STATE OF ODISHA BISWAJIT NAYAK	SURYANARAYAN BISWAL	// ATHGARH /23 /2020
		VS	VS	()
238	ABLAPL/0000176/2023	STATE OF ODISHA SIBASH CHANDRA DASH	PUSPAMITRA MOHAPATRA	// SALIPUR /389 /2022
		VS	VS	()

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0000177/2023	STATE OF ODISHA PINAKE BEHERA VS	SNEHASISH BEHERA VS	// TANGI (KHURDA) /532 /2022 ()
240	ABLAPL/0000178/2023	STATE OF ODISHA RAMANJYOTI SETHI VS	GIRIJA SANKAR NAYAK VS	// BALIMI /214 /2022 ()
241	ABLAPL/0000179/2023	STATE OF ODISHA MALAYA KUMAR DHAL VS	NIKUNJA KUMAR ROUT VS	// BARANGA /1 /2023 ()
242	ABLAPL/0000180/2023	STATE OF ODISHA DASARATHI NAIK VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /1 /2023 ()
243	ABLAPL/0000181/2023	STATE OF ODISHA SANGRAM SAHOO VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /586 /2022 ()
244	ABLAPL/0000182/2023	STATE OF ODISHA NARESH BHARMA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /973 /2022 ()
245	ABLAPL/0000183/2023	STATE OF ODISHA BIJAYA KUMAR SAMANTARAY @ BIJAYA SAMANTARAY VS	DEBASISH PATNAIK VS	// BAIDYANATHPUR /465 /2022 ()
246	ABLAPL/0000184/2023	STATE OF ODISHA SINDHU @ SATYANARAYAN BEHERA VS	CHIRANJIB ROUT VS	// KANIHA /343 /2022 ()
247	ABLAPL/0000185/2023	STATE OF ODISHA KANDHEI HATI @ SASHMITA PRADHAN VS	ABAKASH NANDA VS	// KANDARPUR /2 /2023 ()
248	ABLAPL/0000186/2023	STATE OF ODISHA S. SRINU REDDY @ S. SANYASI REDDY VS	ANUPAM DASH VS	// CHATRAPUR /803 /2022 ()
249	ABLAPL/0000187/2023	STATE OF ODISHA PRAVA KIRAN HURAD VS	PRAVAT RANJAN SUTAR VS	// CHHEND /250 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0000188/2023	PRAVASINI SWAIN @ SUBASINI SWAIN @ KANCHANABELE SWAIN VS STATE OF ODISHA	SABITA KUMARI DAS VS	PIPLI /537 /2022 () //
251	ABLAPL/0000189/2023	SUSANTA KUMAR NAIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	PANDAPADA /165 /2022 () //
252	ABLAPL/0000190/2023	SUBAJAL JUED VS STATE OF ODISHA	KIRTAN DANG VS	LOISINGHA(BOLANGIR) /420 /2022 () //
253	ABLAPL/0000191/2023	KUBERA BEHERA VS STATE OF ODISHA	BRUNDABAN ROUT VS	RAJKANIKA /139 /2020 () //
254	ABLAPL/0000192/2023	PABINA DAS VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	NIHALPRASAD /239 /2022 () //
255	ABLAPL/0000193/2023	NIRAKAR SETHI @ MANTU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHADEV KHUNTA /110 /2015 () //
256	ABLAPL/0000194/2023	SABITA KUMARI DAS VS STATE OF ODISHA(VIG.)	DEEPAK KUMAR DAS VS	CUTTACK VIGILANCE /49 /2004 () //
257	ABLAPL/0000195/2023	DIPU @ DIPAK SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	KHANDAGIRI P.S. /459 /2021 () //
258	ABLAPL/0000196/2023	DIPU @ DIPAK SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	KHANDAGIRI P.S. /460 /2021 () //
259	ABLAPL/0000197/2023	NALINI KUMARI PANDA VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	CUTTACK VIGILANCE /8 /2022 () //
260	ABLAPL/0000198/2023	RAGHUNATH SHAH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	JHARSUGUDA SADAR /295 /2022 () //
261	ABLAPL/0000199/2023	HRUSIKESH MALLA @ HRUSHIKESH MAHALA	PRAMODA KUMAR MISHRA	PATTAMUNDAI /6 /2023

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0000200/2023	SANTOSH BHUTIA @ SANTOSH KUMAR BHUTIA	AMLAN SHAKTI PAUL	ANGUL SADAR PS /991 /2022
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0000201/2023	SUDHIR PATRA	RABI NARAYAN PANDA	Dhamara Police Station /87 /2021
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0000202/2023	PIR MAHAMMAD @ SK. PEER MOHAMMED	PRAVU PITYARTHI KU. PANDIT	RAMACHANDAPUR /157 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0000203/2023	PRAVAKAR SWAIN	ALOK KUMAR MOHAPATRA	JAGATSINGPUR /849 /2022
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0000204/2023	RAGHUNATH SWAIN	ALOK KUMAR MOHAPATRA	JAGATSINGPUR /849 /2022
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0000205/2023	ABHIJEET GOENKA	PRASANTA KUMAR NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0000206/2023	SUDHAKANTA BHOI	HIMANSHU BHUSAN DASH	JONK /229 /2022
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0000207/2023	AKASH GADNAYAK	AMIT KUMAR NATH	ANGUL SADAR PS /727 /2022
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0000208/2023	SUBHASISH CHAMPATI RAY @ PAPU	SANJIB KUMAR BHANJADEO	KHURDA SADAR /312 /2022
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0000209/2023	DHANESWAR PADHI @ SHREETAM KUMAR PADHI	PRIYA RANJAN MISHRA	DHUSURI /375 /2022
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0000210/2023	UTKAL BEHERA @ SUKUTA	DIBYAJYOTI SAHOO	/ /0
		VS	VS	()



**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	CONTC(CP)/0000199/2013	STATE OF ODISHA SURYANARAYAN PATEL VS RABI RATAN BAG (BEO), JHARSUGUDA	TAPAN KUMAR BISWAL VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :04/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 LAA/8/2022	PRAHALLAD SAHU-MP	SUSHANT KUMAR JOSHI
2	1/2023 ARBA/4/2021	JINDAL INDIA THERMAL POWER LTD.-MP	SATYAJIT MOHANTY
3	1/2023 CRP/1/2023	M/S. SHRUTI INN PVT. LTD.-MP	SIDHARTHA MISHRA
4	2/2023 CONTC/1763/2022	DEBAHARI RAUL-MP	M/S SHASHI BHUSAN JENA, A.K. MOHANTY, A.MISHRA
5	2/2023 LAA/6/2022	PADMANAVA PANDA-MP	SUSHANTA KUMAR JOSHI
6	3/2023 STREV/87/2018	M/S.RAJASHREE MINERALS AND CHEMICALS-MP	TUSHAR KANTI SATAPATHY
7	3/2023 LAA/102/2013	STATE-MP	
8	4/2023 STREV/87/2018	M/S.RAJASHREE MINERALS AND CHEMICALS-MP	TUSHAR KANTI SATAPATHY
9	4/2023 CRLMP/2160/2022	CHANDRAKANTA SABAT-MP	
10	4/2023 CMAPL/5/2023	DEBASMITA BIDHAR-MP	ADV.
11	4/2023 WPC(OAC)/2351/2008	PRAKASH CHANDRA PATRA-MP	M/S MANOJ KUMAR MISHRA
12	5/2023 RVWPET/364/2022	PARADIP PORT TRUST-MP	SATYA SUNDAR KASHYAP
13	5/2023 STREV/86/2018	M/S.RAJASHREE MINERALS AND CHEMICALS-MP	TUSHAR KANTI SATAPATHY
14	5/2023 TRP(C)/287/2022	MANIKY APRABA PANDA-MP	KOUSIK ANANDA GURU
15	6/2023 CRLREV/6/2023	RAMESH CHANDRA SETHI-MP	ANJAN KUMAR BISWAL
16	6/2023 RPFAM/357/2022	NIRANJAN PANDA-MP	BIDYADHAR PRADHAN
17	6/2023 STREV/86/2018	M/S.RAJASHREE MINERALS AND CHEMICALS-MP	TUSHAR KANTI SATAPATHY
18	7/2023 RPFAM/5/2023	PUTRI BALAN ASHA-MP	PURNA CHANDRA DAS
19	8/2023 RSA/4/2023	SUDHIR KUMAR JENA-MP	SANJEEB CHAKRAVARTY
20	8/2023 RPFAM/6/2023	RAGHUNATH PARIDA-MP	TUSAR KUMAR MISHRA
21	8/2023 WA/1762/2022	CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION AND TRAINING,ODISHA-MP	TUSAR KUMAR MISHRA
22	9/2023 RPFAM/6/2023	RAGHUNATH PARIDA-MP	TUSAR KUMAR MISHRA
23	9/2023 RSA/210/2022	SUREN KUMAR PRUSTY-MP	S.S.RAO
24	9/2023 WA/1762/2022	CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION AND TRAINING,ODISHA-MP	TUSAR KUMAR MISHRA
25	10/2023 WA/6/2023	NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (NCERT)-MP	TUSAR KUMAR MISHRA
26	10/2023	BINAYAK MAHAPATRA-MP	DILLIP KUMAR PRADHAN

27	RSA/340/2022 11/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
28	WA/5/2023 12/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
29	WA/5/2023 13/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
30	WA/5/2023 13/2023	MANORANJAN DEVI-MP	
31	CMP/1285/2022 14/2023	NARENDRA KUMAR PRADHAN-MP	
32	CMP/605/2021 15/2023	AKASH SINGHAL-MP	SANJEEV UDGATA
33	CMP/15/2023 16/2023	GOPAL KRUSHNA PANI-MP	USHARANI PADHI
34	FAO/5/2023 16/2023	MANDHATA BIJAY KETAN BIDYADHARA MOHAPATRA-MP	MIT PRASAD BOSE
35	CMP/16/2023 17/2023	THE NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
36	MACA/13/2023 21/2023	CHANDAN KUMAR-MP	MONIKA SAMAL
37	BLAPL/133/2023 22/2023	PURNANANDA MENDALI-MP	
38	BLAPL/1458/2022 23/2023	BISWANATH KARNA-MP	
39	BLAPL/1459/2022 24/2023	MANAS TURUK @ MANAS RANJAN TURUK-MP	SUCHIT KUMAR NAYAK
40	BLAPL/6355/2022 25/2023	SAROJ KUMAR SATPATHY @ BAPI-MP	MANAS KUMAR CHAND
41	BLAPL/10832/2022 25/2023	KAMESWAR NAHAK@NAYAK-MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,MP
42	CRLA/527/2017 26/2023	PRASANNA BHOI-MP	SOMANATH NANDA
43	BLAPL/9684/2022 26/2023	JNANENDRA SWAIN-MP	BHABANI SHANKAR DASPARIDA
44	CRLA/11/2023 27/2023	SAMBRA MARANDI-MP	MANOJ KUMAR PANDA
45	CRLA/541/2020 27/2023	MANONITA MALI-MP	Sujit Kumar Das
46	BLAPL/161/2023 28/2023	BIBHISAN LOIE-MP	MOHENDRA KUMAR MOHAPATRO
47	CRLA/18/2023 28/2023	SANTOSHA PATRA-MP	AJAY KUMAR NANDY
48	BLAPL/168/2023 29/2023	KAILASH CHANDRA SAMAL-MP	
49	ABLAPL/15946/2022 29/2023	BIBHISAN LOIE-MP	MOHENDRA KUMAR MOHAPATRO
50	CRLA/18/2023 30/2023	TAPAN KUMAR BARIK-MP	SATYAJIT MOHAPATRA
51	CRLA/19/2023 30/2023	SAHADEB JENA-MP	
52	ABLAPL/15610/2022 31/2023	NIBEDITA KAMILA-MP	MAHES DAS
53	ABLAPL/13255/2022 31/2023	TAPAN KUMAR BARIK-MP	SATYAJIT MOHAPATRA
54	CRLA/19/2023 32/2023	SUSHIL NAIK @ SUNIL @ BHUYAN-MP	BISWAJIT NAYAK
55	CRLA/20/2023 32/2023	PURASTAM @ PURUSHATTAM JALLI-MP	
56	ABLAPL/16018/2022 33/2023	SARAT @ SARAT CHANDRA JALLI-MP	
57	ABLAPL/16027/2022 33/2023	SUSHIL NAIK @ SUNIL @ BHUYAN-MP	BISWAJIT NAYAK
	CRLA/20/2023		

58	34/2023 ABLAPL/13020/2022	BIDA NAIK @ BIDU NAIK-MP	
59	34/2023 CRLA/21/2023	SIBA @ SIBANANDA JENA-MP	SOBHAN PANIGRAHI
60	35/2023 CRLA/21/2023	SIBA @ SIBANANDA JENA-MP	SOBHAN PANIGRAHI
61	35/2023 ABLAPL/12314/2022	RIYAZUDDIN KHAN-MP	JYOTIRMAYA SAHOO
62	36/2023 ABLAPL/15344/2022	BHOLA SUNA-MP	
63	37/2023 ABLAPL/16398/2022	BALI JANI-MP	SUSHANTA KUMAR PRADHAN
64	38/2023 ABLAPL/15944/2022	SAGAR CHANDRA MOHANTY-MP	
65	38/2023 CRLMC/59/2023	PINTU PRADHAN-MP	GHANASHYAM MUDULI
66	39/2023 ABLAPL/6783/2022	BIPLAB KUMAR @ BIPLAB SAHOO-MP	
67	39/2023 CRLMC/81/2022	CHAKRADHAR PUTELE-MP	SUSANTA KUMAR JOSHI
68	40/2023 CRLMC/1187/2021	LALATENDU SAHU-MP	BHABANI SHANKAR DASPARIDA
69	40/2023 ABLAPL/13194/2020	SANJIB KUMAR DAS-MP	
70	41/2023 CRLMC/26/2023	UDAYNATH SETHY-MP	SATYA RANJAN MULIA
71	41/2023 ABLAPL/12752/2022	PRASANNA SENAPATI @ PARI SENAPATI-MP	
72	42/2023 ABLAPL/14791/2022	G.DASARATHI-MP	
73	42/2023 CRLMC/3628/2022	ASHOK MAJHI-MP	
74	43/2023 ABLAPL/3870/2021	BIREN MALLICK-MP	
75	43/2023 CRLMC/3924/2022	DR.SUKANTA KUMAR JENA-MP	
76	44/2023 ABLAPL/13895/2022	KRISHNA SHA-MP	
77	44/2023 CRLMC/66/2023	PRAVASH CHANDRA SAHU-MP	SATYAJIT MOHAPATRA
78	45/2023 CRLMC/68/2023	BASIR AHMED-MP	ANIRUDHA DAS
79	46/2023 CRLMC/69/2023	DAMAYANTI NAYAK-MP	SURESH TRIPATHY
80	47/2023 CRLMC/70/2023	SUBHARANSHU SEKHAR UDGATA-MP	DEVASHIS PANDA
81	48/2023 CRLMC/72/2023	NANDA KISHOR ROUT-MP	SUNIL KUMAR PANDA
82	49/2023 CRLMC/2421/2022	SAHISTA PARWEEN-MP	ALOK KUMAR MOHAPATRA
83	50/2023 CRLMC/75/2023	TAPAS RANJAN SAHU-MP	CHANDANA MISHRA
84	51/2023 CRLMC/76/2023	BATAKRUSHNA MOHANTY@BATIA-MP	RAKESH KUMAR ROURAY
85	52/2023 CRLMC/3706/2022	BIJAYA BISHOI@BIJAY BISHOI-MP	
86	53/2023 CRLMC/77/2023	SWARAJ ROURAY@SWARAJ NANDAN ROURAY-MP	SANJIB KUMAR BHANJADEO
87	125/2023 WP(C)/228/2023	SURANJAN BARIK-MP	AMITAV DAS
88	126/2023 WP(C)/230/2023	PRADEEP KUMAR SUTAR-MP	BIJAYA KUMAR BEHERA 1
89	127/2023	RANJAN KUMAR PRADHAN-MP	ARIJEET MISHRA

90	WP(C)/20971/2021 128/2023	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY, ANGAR, PANIGRAHI	
91	WP(C)/10639/2022 129/2023	NUA BAG-MP	BINOD KUAMR HATI
92	WP(C)/122/2023 130/2023	TITNUNMALI MOHAPATRA-MP	BHABANI SANKAR TRIPATHY 1
93	WP(C)/4533/2022 131/2023	RASHMI REKHA DASH-MP	BHABANI SANKAR TRIPATHY 1 (1)
94	WP(C)/9/2023 132/2023	M/S BABA BAJRANGBALI INFRA, KALAHANDI-MP	PRASHANTA KUMAR NAYAK
95	WP(C)/238/2023 133/2023	SADASIBA SWAIN-MP	
96	WP(C)/33081/2022 134/2023	M/S.RKD TRIBENI JV, CHANDAKA-MP	DEBENDRA KUMAR DWIBEDI
97	WP(C)/241/2023 135/2023	MS. ASWATHY S.-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
98	WP(C)/229/2023 136/2023	NARAYAN MOHANTY-MP	BIDYADHAR MANSINGA
99	WP(C)/243/2023 137/2023	DILLIP BEHERA-MP	SUSHANTA KUMAR JOSHI
100	WP(C)/13627/2022 138/2023	NARENDRA KUMAR MOHANTY-MP	SUDHANSU SEKHAR PRATAP
101	WP(C)/248/2023 139/2023	MADHUSUDAN BEHERA-MP	
102	WP(C)/34579/2022 140/2023	SANJAY KUMAR JENA-MP	
103	WP(C)/34580/2022 141/2023	SARAT KUMAR NAYAK-MP	PRAVAT KUMAR NAYAK
104	WP(C)/255/2023 142/2023	BRUNDABANA PADHEE-MP	SASWAT KUMAR ACHARYA
105	WP(C)/36855/2022 143/2023	DAYANIDHI DAS-MP	SUBHADUTTA ROUSTRAY
106	WP(C)/258/2023 144/2023	RANJAN BEHERA-MP	KADAR MOHAMMAD
107	WP(C)/257/2023 145/2023	JAGANNATH MALLIK-MP	BUDHADEV ROUSTRAY
108	WP(C)/260/2023 146/2023	MANAGEMENT OF PURUSOTTAM ISTITUTE OF ENGINEERING AND TECHNOLOGY, SUNDARGARH-MP	
109	WP(C)/265/2023 147/2023	SRI SRI SUBARNESWAR MAHADEV BIJE-MP	M/S.PRASANNA KU.PARHI
110	WP(C)/4824/2016 148/2023	KANAK LATA BEHERA-MP	NIRANJAN LENKA
111	WP(C)/22408/2022 149/2023	RITUSHREE BARAL-MP	LALIT KUMAR MAHARANA
112	WP(C)/35757/2022 150/2023	RITUSHREE BARAL-MP	LALIT KUMAR MAHARANA
113	WP(C)/35757/2022 151/2023	NABAKISHORE PRUSTY-MP	RANJIT MOHANTY
114	WP(C)/268/2023 152/2023	RAGHUNATH MAHALIK-MP	DEVI BATSALYA RATH
115	WP(C)/270/2023 153/2023	MAHESWAR KHATOI-MP	R.N.ACHARAYA
116	WP(C)/20729/2022 154/2023	JAJATI KISHORE SWAIN-MP	RANJAN KUMAR NAYAK
117	WP(C)/274/2023 155/2023	SURESH CHANDRA PANI-MP	BABITA KUMARI PATTANAIAK
118	WP(C)/275/2023 156/2023	ANADI CHARAN SARANGI-MP	AJIT CHANDRA MOHAPATRA
119	WP(C)/36506/2022 157/2023	CHANDRA SHEKHAR SAMAL-MP	KUNAL KUMAR SWAIN
120	WP(C)/277/2023 158/2023	ASHWINI KUMAR SHEE-MP	KUNAL KUMAR SWAIN
	WP(C)/278/2023		

121	159/2023 WP(C)/37165/2022	M/S. ANJALI MOTORS, PHULBANI-MP	BHAWANI SANKAR PANIGRAHI
122	160/2023 WP(C)/279/2023	KAILASH CHANDRA MISHRA-MP	SUSANTA KUMAR JETHY
123	161/2023 WP(C)/279/2023	KAILASH CHANDRA MISHRA-MP	SUSANTA KUMAR JETHY
124	162/2023 WP(C)/280/2023	DIBYESWARI SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
125	163/2023 WP(C)/285/2023	BATAKRUSHNA SAHOO-MP	BIDYADHAR MISHRA
126	164/2023 WP(C)/286/2023	M/S KVK NILACHAL POWER PVT. LTD., HYDERABAD-MPKAJAL SAHOO	
127	165/2023 WP(C)/210/2023	GELI PARIDA @ GELHI PARIDA-MP	AJIT KUMAR TRIPATHY
128	166/2023 WP(C)/9429/2007	DR.RABINDRA KU.SAHOO-MP	
129	167/2023 WP(C)/291/2023	ULLASH BEHERA-MP	ATMAJIT MANMITH DAS
130	168/2023 WP(C)/292/2023	THE GENERAL MANAGER, DAXEN AGRITECH INDIA PVT LTD, BILASIPUR, BILASIPUR	DEBENDRA KUTRANINGH CENTER, BARGARH-MP
131	169/2023 WP(C)/293/2023	BIPIN BIHARI SANGITRA-MP	SWAPNA KUMAR OJHA
132	170/2023 WP(C)/295/2023	RASALPUR SERVICE CO OPERATIVE SOCIETY LTD., RASALPUR	MULLEN SUNDAR RAY
133	171/2023 WP(C)/298/2023	DR. DEEPALI PRUSTY-MP	AVIJIT MISHRA
134	172/2023 WP(C)/301/2023	M/S ANANDA JEWELLERS, BERHAMPUR-MP	SARADA PRASANNA SARANGI
135	173/2023 WP(C)/302/2023	MANAMALI DHANGADA MAJHI-MP	RAJJEET ROY
136	174/2023 WP(C)/303/2023	SANTOSH KUMAR SAHU-MP	RAJJEET ROY
137	175/2023 WP(C)/304/2023	CHANDRAMANI PRADHANI-MP	RAJJEET ROY
138	176/2023 WP(C)/305/2023	BHOJARAJ MEHER-MP	RAJJEET ROY
139	177/2023 WP(C)/306/2023	THE ASSOCIATE PROFESSOR, COMMUNITY MEDICINE RUDRANATH TRIPATHI CENTER, BARGARH-MP	